NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 6(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016

NAME OF THE COMPANY: M/s. Sh. Mukehs Thareja V/s. M/s. Thareja Metal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

REPRESENTATION SIGNATURE DESIGNATION NAME S.NO.

ORDER

Though the petitioner was granted time to file a rejoinder within three weeks, the same has been filed only today. Copy has been handed over in court to the Ld. Counsel for the respondents.

2. To come up on for final arguments on 05.09.2016.

(Ina Malhotra)

Sd1-

Sd1-

Member (Judicial)

(R Varadharajan)

Member (Judicial)

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